## 3

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 20/NCLT/AHM/2017 With Madhya Pradesh High Court CA no. 48 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.05.2017</u>

Name of the Company:

V.K Agro Industries Pvt. Ltd.

V.K Art & Design Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. VIJAYESH ATRE

ADVOCATE

PRITIONERS

While

2.

## <u>ORDER</u>

Learned Advocate Mr. Vijayesh Atre present for Petitioners.

Representation of Regional Director received.

Affidavit in response to the representation to the Regional Director filed.

No representation received from Official Liquidator.

Representation from the Income Tax Authorities received.

None present on behalf of regional director and Official Liquidator. No objection received from public.

Heard arguments of Learned Counsel for Petitioners.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.